

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
RAJYA SABHA
QUESTION NO09.11.2010
ANSWERED ON
POLICY ON CRUISE SHIPPING .

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Dr. Anil Kumar Sahani

Will the Minister of COALCOALCOALCOALSHIPPING be pleased to state :-

- (a) whether cruise shipping is a fast growing sector globally;
- (b) if so, whether there is any proposal to formulate a policy on cruise shipping; and
- (c) the steps being taken to tap the boom in cruise shipping to earn foreign exchange?

ANSWER

MINISTER OF SHIPPING

(SHRI G.K. VASAN)

(a) & (b): Yes, Sir. The Government of India approved the Cruise Shipping Policy in June, 2008. Growth of Cruise Shipping could be a path breaking development in India's effort to carve a prominent space in world tourism and showcase it as a major source and destination of cruise tourism. With the implementation of this policy, the growth in diverse sectors will take place earning foreign exchange and generating employment.

(c): The Government has a scheme for Large Revenue Generating Projects to remove shortcomings of budgetary resources with regard to large investments for tourism infrastructure. This scheme envisages assisting private sector, corporate and institutional resources as well as improving techno-managerial efficiencies for development of tourism infrastructure including cruise shipping. The subsidy under the scheme has a cap of Rs. 50.00 crores subject to maximum of 25% of total project cost or 50% of equity contribution of the promoter, whichever is lower. An Inter-Ministerial Steering Committee with Secretary (Shipping) as Chairman has also been constituted in June, 2010 to address the issues relating to development of cruise shipping.